GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA UNSTARRED QUESTION NO-1092

ANSWERED ON - 10/02/2021

COMMISSION FOR OBCs

1092 #. SHRI RAM SHAKAL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has constituted an Other Backward Classes (OBC) Commission like the Scheduled Caste Commission;
- (b) if so, the details thereof;
- (c) the details of the funds allocated for both the Commissions during the current financial year;
- (d) the reasons responsible for any lack in the capacity of the OBC Commission, if any;
- (e) whether Government proposes to divide OBC Commission into different categories keeping in mind the economic stature of the Commission; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

- (a) & (b) Yes Sir, the National Commission for Backward Classes (NCBC) is functioning as per the provisions of Article 338B of the Constitution.
- (c) The funds allocated to OBC and SC Commission during the current Financial Year is as under:

(Rs. In Crore)

Commission			
	BE 2020-21	RE 2020-21	
National Commission of Scheduled Castes	25.00	25.00	
National Commission of Backward Classes	8.00	10.00	

- (d) There is no lack in the capacity of the NCBC.
- (e) No Sir.
- (f) Question does not arise in view of (e) above.
